

लोगों ने भरे हैं और कितने कितने के भरे हैं और क्या टेंडर मंजूर करने में पक्षपात किया गया है ?

Shri C. M. Poonacha: The time that is needed to complete this work according to the contract terms is 24 months from the beginning of the work. As for the contract, the Chief Engineer in charge of the bridge construction, in Bihar has finalised this tender. I do not know how many parties participated in the tender. But the final award of the tender has been for an amount of Rs. 180 lakhs so far as the bridge is concerned and Rs. 245 lakhs so far as training works are concerned.

WRITTEN ANSWERS TO
QUESTIONS

Rising Cost of Production

*782. **Shri Sidheshwar Prasad:
Shri Rishang Keishing:**

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether any study has been made by the Planning Commission about the abnormal rising cost of production in India;

(b) if so, the findings thereof; and

(c) the steps, if any, taken to normalize it?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) to (c). On the overall question of rising prices, and production and construction costs in relation to plan programmes, the Planning Commission's findings and recommendations are contained in the Draft Outline of the Fourth Five Year Plan placed on the Table of the House on 29th August, 1966 (Chapter I, Section IV, pages 16-21; Chapter IV, paras 16-17, pages 82-83; Chapter X, Sections III-V, pages 159-169).

Scheduled Banks

*783. **Shri Yashpal Singh:** Will the Minister of **Finance** be pleased to state:

(a) whether scheduled banks have been asked to invest accretions to their resources by way of deposit increase and return flow of credit in Treasury Bills;

(b) if so, how far this directive is being implemented; and

(c) how far it affected the market trends?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) Yes, Sir.

(b) The Reserve Bank's advice is generally being acted upon by the scheduled banks in the country in a satisfactory manner.

(c) The support extended by the scheduled banks to Government securities may be taken to be one of the factors contributing to the firmness of the securities market in recent weeks.

Irrigation Power System After Re-Organisation of Punjab

*784. **Shri Bagri:**

Dr. Ram Manohar Lohia:

Shri Madhu Limaye:

Shri Maurya:

Shri Ram Sewak Yadav:

Shri Kishen Pattnayak:

Shri Ramachandra Ulaka:

Shri Dhuleshwar Meena:

Shri Prakash Vir Shastri:

Shri Surendra Pal Singh:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Starred Question No. 1416 on the 28th April, 1966 and state:

(a) whether Government have since examined the matters relating to the effect of the proposed re-organisation of the State of Punjab on the irrigation and power system in that State;

(b) if so, the result of such an examination; and

(c) the action taken by Government thereon?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
(a) to (c). Decisions taken in this behalf are incorporated in the proposed "The Punjab Re-organisation Bill, 1966".

Vithalbhair Patel House

*785. **Shri Subodh Hansda:**
Shri S. C. Samanta:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether Members of Parliament are occupying the Vithalbhair Patel House;

(b) if so, the number of members occupying in each Session of Parliament;

(c) whether the quota for the Members in the Vithalbhair Patel House has been exhausted; and

(d) if not, the reasons therefor?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) In the 12th, 13th, 14th and 15th Sessions, the actual occupancy was 9, 16, 19 and 13 respectively.

(c) and (d). No specific quota has been fixed. Requests for allotment are attended to when received.

Prompt Disposal of Project Reports

*786. **Shri Kapur Singh:**
Shri Buta Singh:
Shri H. C. Linga Reddy:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the conference on management tasks in the Fourth Plan

held recently in New Delhi, has recommended the creation of one single specialised agency in Government for the prompt disposal of the feasibility and detailed project reports together with the related actions necessary for implementation; and

(b) if so, the reaction of Government in this regard?

The Minister of Planning and Social Welfare (Shri Asoka Mehta):
(a) and (b). The Conference on Management in the Fourth Plan held from May 27 to 29, 1966 recommended that within each Ministry there should be a single specialised agency or unit for ensuring prompt disposal of feasibility and detailed project reports together with action pertaining to different aspects of implementation such as sanctions, financial provisions, etc. Recommendations contained in the Reports of Study Groups set up by the Conference are being brought to the attention of Ministries, States and project managements.

Public Sector Undertakings

*787. **Shri Kishen Pattnayak:**
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri Hari Vishnu Kamath:
Shri R. Barua:
Shri Liladhar Kotoki:
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state:

(a) whether Governments attention has been drawn to consultations held at the highest level on the subject of the performance of the public sector;

(b) whether any concrete proposals have been formulated to improve its efficiency;

(c) if so, the nature thereof; and

(d) when these proposals will be implemented?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):
(a) A conference was convened by